

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-16325-JK (LD) of 2023

DATED:- 30 - 11 - 2023

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 30- 11 - 2023

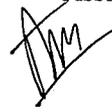
No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Reyaz Ali Bhat
30.11.23

Annexure to the Government Order No. 16325-JK(LD) of 2023 dated 30.11.2023

S No.	Title of the case	OIC
1	WPC 2159/2021 M/s Sangam Transport Workers Company UT of J&K and Ors.	Gh. Rasool Bhat (Tehsildar Bijbehara)
2	WPC 2072/2022 Residents of Hayar Takiyabal & Kandipora UT of J&K and Ors.	Gh. Rasool Bhat (Tehsildar Bijbehara)
3	WPC 1277/2023 Bashir Ahmad Bhat UT of J&K and Ors.	Gh. Rasool Bhat (Tehsildar Bijbehara)
4	WPC 2239/2023 Mushtaq Ah. Bhat. UT of J&K and Ors.	Gh. Rasool Bhat (Tehsildar Bijbehara)
5	WPC 1073/2023 Nisar Hussain Allie UT of J&K and Ors.	Gh. Rasool Bhat (Tehsildar Bijbehara)
6	WPC 1616/2023 Ghulam Qadir Bhat UT of J&K and Ors.	Gh. Rasool Bhat (Tehsildar Bijbehara)
7	WPC 1490/2023 Mohammad Akbar Naikoo UT of J&K and Ors.	Khurshid Ahmad Tantray (Tehsildar Qazigund)
8	WPC 1589/2023 Mohd. Yousuf UT of J&K and Ors.	Mr. Khalid zaffar (Tehsildar Dooru)
9	WPC 1375/2023 Imtiyaz Ahmad Wani UT of J&K and Ors.	Sheikh Ansar (Tehsildar kokernag) 9622768698
10	WPC 315/2019 titled Bashir Ahmed	Ms. Punica Tehsildar Bahu
11	WPC No. 2549/2021 Bashir Ahmed	

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Neysajal
30.11.23